

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For subjudice NCLAT for hearing IA 264/2020 for direction to IRP IA 397/2020 for direction IA 413/2020 to authorize advocate IA 518/2020 for extension of CIRP- CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Mr. Rohan Jaitley & Mr Abhijit Sinha applicant in IA 264/2020 Nikhil Jain for IA 397/2020 Shri Ramanathan Bhuvaneshwari, IRP for IA 413/2020 & IA 518/2020

ADVOCATE FOR PETITIONER/s:

Mr. Sajan Poovayya, Ms. Ramanathan Bhuvaneshwari for the Applicant in IA Nos. 397, 413 & 518 of 2020, Shri Rohan Jaitley with Shri Mala Bhat for the Applicant in IA No. 26 of 2020 through VC

ADVOCATE FOR RESPONDENT/s: —

ORDER

Heard Ms. Ramanathan Bhuvaneshwari, learned Resolution Professional/Applicant in IA Nos.397, 413 & 518 of 2020, Shri Rohan Jaitley, along with Shri Malak Bhat, learned Counsels for the Applicant in IA No.264 of 2020. Mr. Sajan Poovayya, learned Senior Counsel submits that he has filed an Application which is not listed.

Order Reserved in IA Nos.264, 397 & 518 of 2020 in CP (IB)No.389/BB/2019.

IA No.413 of 2020 in CP (IB)No.389/BB/2019 is disposed of as withdrawn.

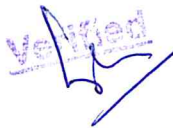
Post the main CP along with all IAs on **16.02.2021.**



MEMBER(T)



MEMBER(J)


Puja
Counsel